

IN THE HIGH COURT OF JHARKHAND, RANCHI

Cr.M.P./2263/2020

PARTHO SARTHI PANDEY ALIAS PARTHA SARATHI PANDEY

VS

THE STATE OF JHARKHAND and Anr.

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner :- Mr. R.S. Mazumdar, Sr. Advocate

For the State :- AC to GP-II

5/08.09.2021 This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

On request, let this matter appear on 30.09.2021.

Interim order dated 01.12.2020 shall remain in force till the next date.

(Sanjay Kumar Dwivedi, J)

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